

- (ii) Rigorous monitoring of capacity addition of the on-going generation projects.
- (iii) Development of Ultra Mega Power Projects of 4000 MW each to reap benefits of economies of scale.
- (iv) Advance planning of generation capacity addition projects for 12th Plan.
- (v) Augmentation of domestic manufacturing capacity of power equipment through Joint Ventures.
- (vi) Coordinated operation and maintenance of hydro, thermal, nuclear and gas based power stations to optimally utilize the existing generation capacity.
- (vii) Thrust to import of coal by the power utilities to meet the shortfall in coal supplies to thermal power stations from indigenous sources.
- (viii) Renovation, modernization and life extension of old and inefficient generation units.
- (ix) Strengthening of inter-state and inter-regional transmission capacity for optimum utilization of available power.
- (x) Strengthening of sub-transmission and distribution network as a major step towards loss reduction.
- (xi) Promoting energy conservation, energy efficiency and demand side management measures.

Capacity addition in power generation plants

†1986. SHRI RAGHUNANDAN SHARMA: Will the Minister of POWER be pleased to state:

- (a) the power generation capacity in megawatt added during the current year in comparison to the last year;
- (b) the number of projects approved by Government across the country, particularly in Madhya Pradesh under Restructured Accelerated Power Development and Reforms Programme (RAPDRP) and the cost of these projects, year-wise; and
- (c) the amount of rupees in crores allocated to the power plants of the State, State-wise?

† Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) As on 30.11.2012, Power generation capacity addition of 9,839 MW has been achieved during the current year (2012-13) as against 20,502 MW capacity added during the year 2011-12.

(b) and (c) The State- wise details of the number of projects sanctioned including in Madhya Pradesh and the cost of the projects sanctioned, year-wise, under the Restructured Accelerated Power Development and Reforms Programme (R-APDRP) are given in Statement (*See below*).

*Statement**Year wise sanctions under R-APDRP*

Figures in Rs. Crores

Sl.No.	State	No. of Project Sanctioned			Year wise project cost sanction detail					
		Part-A (IT)	Part-A (SCADA)	Part-B	2008-09	2009-10	2010-11	2011-12	2012-13	Cumulative
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	113	5	42	388.02	232.68	876.36	65.15		1562.21
2.	Arunachal Pradesh	10			0.00	0.00	37.68	. 0.00		37.68
3.	Assam	67	1	67	0.00	173.18	0.60	665.87		839.65
4.	Bihar	71	1	64	81.18	113.40	0.00	647.18	530.05	1371.81
5.	Chandigarh	1			0.00	0.00	33.34	0.00		33.34
6.	Chhattisgarh	20	2	19	0.00	122.45	0.00	751.30		873.75
7.	Goa	4			104.89	5.84	0.00	0.00		110.73
8.	Gujarat	84	6	63	47.37	1051.17	259.11	5.36		1363.01
9.	Haryana	36		29	146.04	19.59	230.69	442.89		839.21
10.	Himachal Pradesh	14		14	0.00	81.06	337.52	16.79		435.37
11.	Jammu and Kashmir	30	2	30	0.00	134.49	17.50	1718.16		1870.15

12.	Jharkhand	30			8.82	151.78	0.00	0.00		160.60	Written Answers to [1 DEC, 2012]
13.	Karnataka	98		86	384.09	806.76	149.30	0.00		1340.15	
14.	Kerala	43	3	43	0.00	214.40	926.33	28.99	206.13	1375.85	
15.	Maharashtra	130	8	123	162.18	162.24	1793.51	1682.31	154.54	3954.78	
16.	Manipur	13			0.00	31.55	0.00	0.00		31.55	
17.	Meghalaya	9			0.00	33.97	0.00	0.00		33.97	
18.	Mizoram	9			0.00	34.26	0.86	0.00		35.12	
19.	Madhya Pradesh	83	5	82	228.09	361.05	1709.09	70.03		2368.26	
20.	Nagaland	9			0.00	34.58		0.00		34.58	
21.	Puducherry	4			0.00	27.54	0.00	0.00		27.54	
22.	Punjab	47	3	42	0.00	784.68	0.00	1050.26		1834.94	Unstarred Questions
23.	Rajasthan	87	5	82	315.94	242.75	1448.62	0.00		2007.31	
24.	Sikkim	2		2	0.00	26.30	68.46	0.00		94.76	
25.	Tamil Nadu	110	7	87	70.04	450.87	3357.82	0.00		3878.73	
26.	Tripura	16		16	0.00	34.37	0.82	148.26	16.83	200.28	
27.	Uttar Pradesh	169	11	161	2.50	634.03	1831.70	1732.59		4200.82	
28.	Uttarakhand	31	1	30	8.55	117.28	0.00	409.18		535.01	
29.	West Bengal	62	3	50	0.00	159.98	551.41	161.15		872.54	

Note: The Re-Structured APDRP (R-APDRP) scheme was sanctioned on 31.07.2008